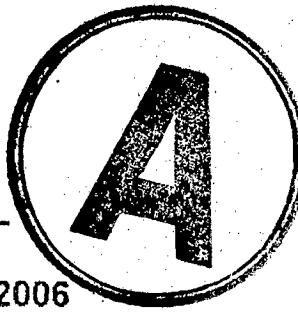


**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH  
ORIGINAL APPLICATION NO:429/2006& 430/2006  
DATED THE 29th DAY OF JUNE, 2006**



**CORAM:**

**HON'BLE SHRI K.B.S.RAJAN, JUDICIAL MEMBER**

Dr.Rita Jayasankar,  
Senior Scientist,  
Central Marine Fisheries Research Institute,  
Cochin. .... Applicant in OA 429/2006.

Dr.P.Jayasankar  
Senior Scientist, (Fish & Fishery Science)  
Central Marine Fisheries Research Institute,  
Cochin. .... Applicant in OA 430/2006.

By Advocate Shri T.C.G.Swamy

V/s.

1. Indian Council of Agricultural Research, Through the Secretary, ICAR, Krishi Bhavan, New Delhi-110 001.
2. The Director General, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi.
3. The Director, Central Marine Fisheries Research Institute Kochi.
4. Dr.Mohan Joseph Modayil Director, Central Marine Fisheries Research Institute Kochi
5. Dr.S.Ayyappan, Deputy Director General (Fisheries), Indian Council of Agricultural Research Krishi Bhavan, New Delhi.
6. The Under Secretary (P), Indian Council of Agricultural Research, Krishi Bhavan, New Delhi.

7. The Director,  
Central Research Institute for Jute  
and Allied Fibres, Barrackpore,  
West Bengal. .... Respondents in both  
the OAs

By Advocate Shri T.P.Sajan (R 1-3, 6 & 7)  
Shri ~~P. Santhosh Kumar~~ (R-4 & 5)

These applications having been heard on 29<sup>th</sup> June, 2006, the  
Tribunal delivered the following:-

O R D E R

HON'BLE SHRI K.B.S.RAJAN, JUDICIAL MEMBER

In view of the submissions made by counsel for both the  
parties, the grievance of the applicants no longer subsist as the impugned  
order has already been withdrawn. OA 429/2006 and 430/2006 stand  
disposed of as having become infructuous.

*sd/-*  
K.B.S.RAJAN  
JUDICIAL MEMBER

abp